

Pakistani Raids

*796. Shri S. R. Damani:
 Shri Prakash Vir Shastri:
 Shri Hukam Chand Kachwal:
 Shri Shiv Kumar Shastri:
 Shri Ram Gopal Shaiwale:
 Shri Raghuvir Singh Shastri:
 Shri Nar Deo Saatak:
 Shri Atam Das:

Will the Minister of Home Affairs be pleased to state:

(a) whether Pakistan has been continuing its raids on the Western borders even after the Tashkent declaration and caused loss to the life and property of the inhabitants; and

(b) if so, the details of the same?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) and (b). Whereas there are no reports of such raids in respect of Punjab and Gujarat, there have been 117 land intrusions and 23 violations of the Indian air space by Pakistan in J. & K. Incidents reported from Rajasthan are mostly in the nature of trans-border crimes like robberies, kidnappings, cattle lifting, thefts, etc., in a view of which Pak Ranges are believed to have had a hand.

प्रशासन सुधार आयोग से सम्बद्ध अधिकारी

*791. श्री. त्रिभुवन प्रसाद:
 श्री शशिरंजन :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) प्रशासन सुधार आयोग से सम्बद्ध अधिकारियों/कर्मचारियों की घर्षवार संख्या कितनी है और उनके वेतन तथा भत्तों पर अब तक कुल कितना खर्च आया है ;

(ख) अन्य भत्तों पर अब तक कितना खर्च आया है ; और

(ग) इस आयोग द्वारा अपना प्रतिवेदन कब तक दिया जाना था और इसे अपना कार्य पूरा करने में वस्तुतः कितना समय लगेगा ?

गृह-कार्य मंत्रालय में राष्ट्र-मंत्री (श्री बिद्या चरण शुक्ल : (क) से (ग). सदन के सभा पटल पर एक विवरण रख दिया गया है। [वृत्तकालय में रख दिया गया। वेलिमे संख्या LT—819/67]

Extra Departmental Employees

*792. Shri Umanath:
 Shri A. K. Gopalan:
 Shri P. Gopalan:

Will the Minister of Communications be pleased to state:

(a) the number of extra-Departmental employees working under the Posts and Telegraphs Department, statewise;

(b) the details of the salary and allowances granted to them;

(c) whether there is any proposal to recognize them at least as part-time Departmental staff;

(d) if not, the reasons therefor;

(e) the duty time fixed for the extra Departmental Staff; and

(f) whether overtime allowances are granted to them?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri L. K. Gujral): (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No. LT-820/67].

(c) No, Sir.

(d) Extra Departmental Agents perform postal functions on an agency basis and they are expected to have some other means of livelihood also. They are not regular civil servants.

(e) The duty hours of various categories of Extra Departmental staff are fixed by local authorities with refer-